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MR. SPEAKER: It is all closed now.

श्री सथु लिनये: मेरा व्यवस्था का प्रश्न है। मैं क्लेरीफिकेशन चाहता हू।

प्रध्यक्ष महोदय: जी नही ।

SHRI MADHU LIMAYE: Under what rule are you preventing me?

MR. SPEAKER: This is not a continuing process. This is the third or fourth time you are getting up. No points of order. I have heard enough.

भी घटल बिहारी वाजपेयी: मगर वे बार बार गलन कहेगे तो हम खडन नही करेगे? क्या व्यवस्था का प्रश्न ग्राप हमे उठाने नहीं वेगे।

SHRI MADHU LIMAYE: Why no point of order? Under what rule are you preventing me?

MR SPEAKER: I gave enough chances to all. This is a never-ending debate.

कुछ माननीय सदस्य व्वाइंट प्राफ प्राडर ।

MR. SPEAKER. No; no more points of order.

SHRI MADHU LIMAYE: You are violating the procedure. I am on a point of order.

SHRI PILOO MODY. There is nothing in the rules under which you can prevent it.

SHRI MADHU LIMAYE: You are violating the procedure.

MR. SPEAKER: This is only to waste the time of the House. I think the points of order are just obstructions. Once, twice, thrice, four times they are coming up. At this rate, this will make it endless debate. I am not going to allow it.

SHRI PILOO MODY: You can change the procedure. But there is nothing in the rules to support you.

MR. SPEAKER: I am not allowing any more points of order.

श्री मधु लिसये: सदन की कायंवाही नियमों के अनुसार चलनी चाहिए। श्राप बार बार नियमों को तोड़ते हैं, नियमों को मखील बनाया जा ————

SOME HON. MEMBERS: No. no.

MR. SPEAKER: No more points of order. (Interruptions)

SHRI SHYAMNANDAN MISHRA: Is it proper for the Minister to refer to the press report and compare it with the record here when I made a clear statement yesterday that the tape does include it? The hon. Minister referred to the press having heard it. Is it proper for him to do so after I made a clear statement saying that the tape does include it? The main thing is whether he denies having recorded that minute on that date. What does he say about it? Let him say. Does he deny having recorded it on that day? (Interruptions).

MR. SPEAKER: Shri Pranab Kumar Mukherjee.

12.58 hrs

PAPERS LAID ON THE TABLE

PARTS X AND XI OF REPORT OF COMP-TROLLER AND AUDITOR GENERAL OF INDIA FOR 1970-71—UNION GOVERN-MENT (COMMERCIAL)

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a
copy of the following parts (Hindi
version) of the Report of the Comptroller and Auditor General of India

for the year 1970-71-Union Government (Commercial), under article 151(1) of the Constitution:-

Part X-Appraisal of the working of the Indian Drugs and Pharmaceuticals Limited.

Part XI-Appraisal of the working of the Hindustan Antib.otics Limited. [Placed in Library. See No. LT-8732 747

COAL MINES (FOURTH AMNDT) GULATIONS, 1974, EMPLOYEES' (9TH AMNDI.) SCHEME, 1974 AND ANNUAL REPORT OF EMPLOYEES' P.F. AND FAMILY PENSION SCHEMES FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table-

- 1. (1) A copy of the Coal Mines (Fourth Amendment) Regulations, 1974 (Hindi and English versions) published in Notification G.S.R. 1197 in Gazette of India dated the 9th November, 1974, under sub-section (7) of section 59 of the Mines Act, 1952.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification . [Placed in Library. See No LT-8733 747.
- 2 A copy of the Employees' Provident Funds (Ninth Amendment) Scheme, 1974 (Hindi and English versions) published in Notification No. GSR 1255 in Gazette of India dated the 23rd November, 1974, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952.
- 3. A copy of the Annual Report (Hindi and English versions) on the working of the Employees' Pro-

vident Fund and Family Schemes for the year 1972-73. [Placed in Library. See No. LT-8734 74].

SHRI MADHU LIMAYE (Banka): On a point of order.

MR. SPEAKER: No more points of order. That is closed.

भी घटल बिहारी वाजवेबी : (ग्वालियर): ब्रध्यक्ष महोदय, ब्राप ने ब्रफमरी के नोटिंग के बारे मे श्री ललित नारायण मिश्र में सवाल पुछः था ।

13 hrs.

MR SPEAKER Whatever he said. he said

(Interruptions)

श्री घटल बिहारी बाजपेयी: लेकिन ग्राप ने पूरा जवाब प्राप्त नही । कया ।

MR SPEAKER: Whatever it is, it is closed after the Minister's statement.

श्री घटल बिहारी बाजपेशी: वह आप को भी गुमराह कर रहे है।

भी मध् लिमये: पेरा स्पष्टीकरण का सवाल है।

MR. SPEAKER: No more points of order. We proceeded to item No. 5.

SHRI ATAL BIHARI VAJPAYEE: Will you allow the Minister to mislead the Chair?

(Interruptions)

MR. SPEAKER: No, please. Secretary-General.